

PROFORMA FOR DECLARATION OF ASSETS
(As On 31.03.2012)

Name of Officer In Full : VIVEK KUMAR VERMA
Date of Birth : 24/09/1975
Present Post held : 1st ADDL. CIVIL JUDGE CLASS I TO THE COURT OF CIVIL JUDGE CLASS I RAIPUR

Immovable Property				
Name of District, Sub-Division, Taluka and Village in which property is situated	Name and details of property		If not in own name.state in whose name held and his/her relationship to the Govt.Sservant	How acquired ? whether by purchase lease mortgage, gift or otherwise with details of persons from whom acquired
	Housing and other Buildings	Land		
1	2	3	4	5
1. P.H. No. -21, Khasra No. 1514/2-Mangla, Tah. & Distt. Bilaspur		Housing land 2600 Sq. Ft.	Self	Purchased by Registered Sale Deed on 31/03/2002 (By Shikshak Grih Nirman Samiti) Approx Value-5 Lakh
2. P.H. No. -01, Khasra No. 66/01-Bodri, Tah.-Bilha & Distt. Bilaspur		Agriculture land 2.39 Acre	Self	Purchased by Registered Sale Deed on 02/05/2002 (By Ajeet Ram Kurmi S/O Avadh Ram Kurmi) Approx Value - 25 Lakh
3.Dindayal Housing Colony Mangla Tah. & Distt. Bilaspur	House LIG S-2 194		Self	Purchase by Registered Sale Deed on 03/11/2010 (By C.G. Housing Board Bilaspur) Approx Value - 5 Lakh
4. Kabir Nagar Kota TA. & Distt. Raipur	Flat MIG Block-1 No. 09		Self	Allotted in My name & yet to be Registered. Maximum Amount Has been Paid After Taking Lone From SBI Approx Value-12 Lakh

(Handwritten signature)

(विवेक कुमार वर्मा)
ब्रह्म व्यवहार न्यायाधीश वार्ड-1 के
ब्रह्म भति, ब्य. न्या. वर्ग-1,
(रा.ग.)

5. P.H. No. -80/01, Narhda, Tah. Mandir Hasoud & Distt. Raipur (City of Valencia Colony Sec-3 Plot. No. 145)		Housing Land 1500 Sq. Feet	Smt. Vartika Verma-Spouse	Purchase by Registered Sale Deed on 05/11/2012 After Taking Lone From HDFC (By Abir Buildcon Pvt. Ltd. Raipur) Approx Value – 5 Lakh
6. Village-Sawatal Th.-Bilha Distt. Bilaspur		Agriculture Land 12 Acre	Late J.L. Verma-Grand Father	Ancestral Property Approx Value – 20 Lakh
7. Vikas Nagar Bilaspur Distt. Bilaspur	Triple Story House No. 26 3000sq.ft.		Shri R.K. Verma- Father	Ancestral Property Approx Value – 25 Lakh

Movable Property (Valued Above 25,000/- of Rs.)

Name of Articles

1. Motor cycle Model-2004 (Present Value 26000/-Rs Approx)
Hero Honda Passion

Owner- Self

2. Car
Maruti Wagon-R Model-2008 (Present Value 2,50,000/-Rs Approx)

Owner- Self

Jewellery (Lump Sum)

Self	Gold-30gm Silver-100gm	Value - 75,000/-Rs. Value - 4400/-Rs.
Spouse	Gold – 270 gm Silver – 550 gm	Value – 6,50,000/-Rs. Value – 25,000/-Rs.

Shares/Debentures

NIL

05/11/2013
(विवेक कुमार वर्मा)
प्रथम व्यग्रहार न्यायाधीश वर्ग-1 के
प्रथम अति. व्य. न्या. बर्ग-1,
(क.ग.)

Life Insurance Policy and Others			
Name of Issuing Company		Amount	
1. LIC Bima Gold Policy No. 383183162		3,00,000/-Rs.	Premium 11,206 Yearly
2. LIC jeevan Anurag Policy No. 383183163		1,50,000/-Rs.	Premium 8,244 Yearly
3. LIC Money Back Policy No. 383183164		1,50,000/-Rs.	Premium 9613 Yearly
4. LIC Child Future Plan Policy No. 386201124		1,00,000/-Rs.	Premium 6768 Yearly
5. LIC Market Plus Policy No. 385537616		10,000/-Rs.	Single Premium
6. LIC jeevan Aastha Policy No. 386203327		25,000/-Rs.	Single Premium
Bank Deposits / Securities & Investments			
	Name of Bank 1	City 2	Amount 3
1) Fixed Deposits	State Bank Of India A/C No. 30433286971	Dantewada C.G.	25,000/-Rs.
2) Savings Bank A/CS	1. State Bank Of India Branch Shanti Nagar Raipur	Raipur C.G.	305983/-Rs.(As on 31/03/12)
	2. State Bank Of India Branch Pesonal Banking Branch Shanti Nagar Bilaspur	Bilaspur C.G.	157504/-Rs.(As on 31/03/12)
3) PPF	State Bank Of India Collectorate Branch Bilaspur	Bilaspur C.G.	146703/-Rs.(As on 31/03/12)
4) GPF			
5) NSS	H.P.O. Dantewada C.G. No. 60EE602139	Dantewada C.G.	10,000/-Rs.
6) Others	1. SBI Mutual Fund		
	1. MFSU-Contra Growth, Folio No. 11227997	Raipur C.G.	1000 Per Month Under SIP Cost Of Investment 55,000/-
	2. Magnum Tax Gain Folio No. 11227440	Raipur C.G.	1000 Per Month Under SIP Cost Of Investment 55,000/-
	2. Infrastructure Bond		
	1. I.D.F.C. Certificate No. 291612	Bilaspur C.G.	20,000/-Rs.
	2. R.E.C. Certificate No. 206581	Bilaspur C.G.	20,000/-Rs.

1 In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated
Note :- The expected declaration of assets is subject to Provisions of C.G. Civil services (Conduct) Rules 1965.

(विवेक कुमार वर्मा)
प्रथम व्यवहार न्यायाधीश वर्ग-1 के
प्रथम अति. व्य. न्या. वर्ग-1,
रायपुर (उ.प्र.)